

ITEM NO.135
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 46/2023 IN CP No 62/ALD/2023

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. SUBHASH CHANDRA AGARWAL & ORS. V/S M/S MEERUT MEDICARE CENTRE PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)